

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/3825 04th September, 2023

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South, Saket.
5. The Principal District & Sessions Judge, South-West, Dwarka.
6. The Principal District & Sessions Judge, West, THC.
7. The Principal District & Sessions Judge, East, KKD.
8. The Principal District & Sessions Judge, South-East, Saket.
9. The Principal District & Sessions Judge, North-East, KKD.
10. The Principal District & Sessions Judge, North, Rohini.

Sub.: Court Attachment of Trainee Officers of DJS in District Courts and Preparation of Service Books w.e.f. 11th September to 04th October, 2023.

Respected Sir/Madam,

A batch of 73 (seventy-three) newly appointed Officers to Delhi Judicial Service (DJS) have reported to the Delhi Judicial Academy for their one year Induction Training Course. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

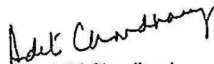
It is requested that as per schedule (Annexure 'A'), the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 11th September to 04th October, 2023. It is further requested that the letter alongwith the questionnaire (Annexure 'B') may also be circulated to the Judges with whom trainee officers are to be attached.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

Further, the aforesaid 73 trainee DJS Officers have been asked to assemble in Room No. 302, 3rd Floor, Tis Hazari Courts during the aforesaid period of attachment, in the batches, as per enclosed list Annexure 'C', for preparation of their Service Books. It is, therefore, requested that the concerned official of the Accounts Branch (Central) may be directed to assist them for the aforesaid purpose.

With regards,

Yours sincerely,


(Dr. Aditi Choudhary)


Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

04th September, 2023

Copy for information to:

The Trainee DJS Officers (through email only).


(Dr. Aditi Choudhary)


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 68323-340 /JOTP/Gaz./2023

Dated, Delhi the _____

As directed copy of letter bearing No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/3825 dated 04.09.2023 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A' & 'B').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Practical Training of newly appointed Officers of DJS (2023 Batch)
w.e.f. 11th September to 04th October, 2023

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	District	Court Complex
1	Ms. Surbhi Sharma	Mr. Sumcet Anand	Central	THC
2	Ms. Nitika			
3	Ms. Surabhi Sethi	Ms. Upasana Satija	Central	THC
4	Mr. Amit Rana			
5	Mr. Kashish Bajaj	Ms. Pragati	Central	THC
6	Ms. Shraddha Srivastava			
7	Ms. Shreejee Abbot	Mr. Vivek Beniwal	Central	THC
8	Mr. Rahul Saini			
9	Mr. Danveer	Mr. Pranav Joshi	Central	THC
10	Mr. Vaibhav Garg			
11	Ms. Sanya Singh	Ms. Neetu Nagar	Central	THC
12	Ms. Urvi Gupta			
13	Ms. Shubhangi Aggarwal	Mr. Rahul Verma	Central	THC
14	Mr. Anubhav Bijalwan			
15	Mr. Sidhant Krishan Singh	Mr. Umang Joshi	Central	THC
16	Mr. Gaurav Ujjwal			
17	Mr. Anshul Negi	Ms. Vasundhara Azad	West	THC
18	Mr. Satendra Pal Singh			
19	Ms. Priyanka Devi	Mr. Sahil Khurmi	Central	THC
20	Mr. Upender Kumar			
21	Ms. Neha Jarwal	Mr. Ompal Shokeen	Central	THC
22	Ms. Mohini Meena			
23	Mr. Bhagwat Prasad Meena	Mr. Fahad Uddin	West	THC
24	Ms. Minakshi Meena			
25	Mr. Puneet Negi	Ms. Payal Singal	Central	THC
26	Mr. Rangat Ghirra			
27	Ms. Parul Sharma	Ms. Bharti Garg	Central	THC
28	Ms. Shubhamjot Kaur Rakhra			
29	Ms. Deepika	Mr. Siddhant Sihag	South-West	Dwarka
30	Ms. Ishita Bhardwaj			
31	Mr. Mayank Singhal	Mr. Ashish Kumar Meena	South-West	Dwarka
32	Ms. Isha Rana			
33	Ms. Priyanka	Ms. Chitranshi Arora	South-West	Dwarka
34	Ms. Ashima Lakharpall			
35	Ms. Anugya Chauhan	Ms. Deepika Thakran	South-West	Dwarka
36	Ms. Isha Thakur			
37	Ms. Nishtha Mehtani	Mr. Anurag Dass	East	KKD
38	Mr. Akshay Prakash	Ms. Prigya Gupta	East	KKD
39	Mr. Sandeep	Ms. Sonam Singh-I	North-East	KKD
40	Ms. Garima Garg			
41	Ms. Ankita Bhatia	Ms. Rajani Ranga	North	Rohini
42	Mr. Sanyam Jain	Ms. Divya Malhotra	North-West	Rohini
43	Ms. Pallavi Tyagi	Ms. Dhanashree Deka	North	Rohini
44	Mr. Gaurav Singal	Ms. Deepika Singh	North-West	Rohini
45	Ms. Vanshika Mehta	Ms. Priyanka Rajpoot	North-West	Rohini
46	Ms. Anjali Singh	Ms. Rashmi Gupta Singh	New Delhi	PHC
47	Ms. Sukriti Jha			
48	Ms. Surbhi Gupta	Ms. Niharika Kumar Sharma	New Delhi	PHC

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
49	Ms. Ravisha Sidana	Ms. Swati Gupta-I	ACJ-cum-CCJ-cum-ARC	New Delhi	PHC
50	Mr. Abhay Choudhary				
51	Ms. Anshul Agnihotri	Mr. Santosh Kumar Singh	SCJ-cum-RC	South	Saket
52	Ms. Neelmani Sharma				
53	Ms. Kakhashan Jabin	Ms. Tanya Bamniyal	JSCC-cum-ASCJ-cum-GJ	South	Saket
54	Ms. Manisha Bhau				
55	Ms. Shubhangi Srivastava	Ms. Neha Priya	ACJ-cum-CCJ-cum-ARC	South	Saket
56	Mr. Prithvi Joshi				
57	Mr. Yashu Khurana	Ms. Swayam Siddha Tripathy	Civil Judge	South	Saket
58	Mr. Shiva Parashur				
59	Ms. Surabhi Rastogi	Ms. Kanika Agarwal	Civil Judge	South	Saket
60	Ms. Sapna Kumari Meena				
61	Ms. Jyoti	Ms. Deepti Devesh	SCJ-cum-RC	South-East	Saket
62	Ms. Akanksha Singh				
63	Ms. Atisha Jain	Ms. Paridhi Sharma	JSCC-cum-ASCJ-cum-GJ	South-East	Saket
64	Ms. Gowri Reghunath				
65	Ms. Nandini Garg	Mr. Deepak Vats	ACJ-cum-CCJ-cum-ARC	South-East	Saket
66	Ms. Vidushi Garg				
67	Mr. Tanmay Batham	Ms. Charu Aswal	Civil Judge	South-East	Saket
68	Ms. Ariba Khan				
69	Mr. Anubhav Sharma	Mr. Unesh Kumar	Civil Judge	South-East	Saket
70	Ms. Shreya Singh				
71	Mr. Suneet Anand	Ms. Poorva Mehra	Civil Judge	South-East	Saket
72	Ms. Prerna Rai				
73	Ms. Hala Quamar	Mr. Sujit Saurabh	JSCC-cum-ASCJ-cum-GJ	North-East	KKD

Annexure 'B'

Greetings from the Delhi Judicial Academy!

A batch of 73 judicial officers have reported to the Delhi Judicial Academy to receive their one year induction training, which would similar to past years include both institutional and practical training.

We hope to have you on board as an equal partner in training the new batch of judicial officers.

As a mentor judge, we hope that when a officer is attached with you, you make all efforts to make the officer familiar with the functioning of your Court. From the work of your Court Staff to the process that you follow to make decisions and general guidance about Court Management.

The trainee judges would also be given a mandate for the time they would be placed with you. However, we believe your constant guidance, motivation and supervision would have a huge impact on how much they internalise in the court attachments.

Along with this letter, we are sending a work done report that we would also need from your end. For any queries, please don't hesitate to reach out.

Regards,

Yours Sincerely

Dr. Aditi Choudhary

WORK DONE REPORT OF TRAINEE JUDGE UNDER ATTACHMENT

Name of Mentor Judge: _____

Name of Trainee Judge: _____

S.NO.	QUESTION	ANSWER
1	What training activities were undertaken by the trainee judge whilst attached with you?	
2	What would you say has been the level of engagement of the trainee judge after observing the court proceedings? Rate on a scale of 1 to 10.	
3	Did the trainee judge attempt to write mock orders/ judgments?	Yes/No
4	Were those mock order/s reviewed by you and comments given?	Yes/No Remarks, If Any:
5	Whether the trainee judge maintained punctuality on all days attached with you and attended court attachment from 10 AM to 5 PM?	Yes/No Remarks, If Any:
6	Any other feedback	

Signature: _____

Name of the Mentor Judge: _____

Date: _____